



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1148/2020

Today, this the 7th day of December, 2020

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Ashutosh K T Pandey
S/oAjay Kumar Pandey
R/o Sanath Pandey Ka Chhapara
Post-Bharasar
Ballia-277 401
Uttar Pradesh
Rank 302 in CSE , 2019
Group 'A' service

.. Applicant

(Through Shri Arpit Shukla, Advocate)

Versus

1. Union of India
Through its Secretary
Department of Personnel and Training
Ministry of Personnel, Public Grievances & Pensions
North Block, New Delhi
2. Union Public Service Commission
Through its Secretary
Dholpur House, Shahjahan Road
New Delhi – 110069 .. Respondents

(Through Shri R.S.Ranaand Shri Naresh Kaushik,
Advocates)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy, Chairman :

Learned counsel for the applicant sought permission to withdraw the OA. Permission is accorded. O.A. is dismissed as withdrawn. It is left open to the applicant to pursue the remedies in accordance with the rules.

There shall be no order as to costs.

**(A. K. Bishnoi)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

Sd/akshaya11dec/

